

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

*Dated Guwahati the 30<sup>th</sup> January, 2018*

No.HC.VII-14/2018/ 708 /A. Shri Bablu Sutradhar, Chief Judicial Magistrate, Bongaigaon, is transferred and posted as Chief Judicial Magistrate, Chirang, Kajalgaon, vice Shri Kumud Chandra Boro transferred.

Shri Sutradhar will hand over charge of his Court and Office to the District and Sessions Judge, Bongaigaon and proceed to join at his new place of posting immediately.

No.HC.VII-14/2018/ 709 /A. Shri Kaushik Hazarika, Secretary, District Legal Services Authority, Kamrup (M), Guwahati, is transferred and posted as Chief Judicial Magistrate, Bongaigaon, vice Shri Bablu Sutradhar transferred.

Shri Hazarika will hand over charge of his Office to the District and Sessions Judge-cum-Chairman, District Legal Services Authority, Kamrup (M), Guwahati and proceed to join his new assignment immediately.

No.HC.VII-14/2018/ 710 /A. In exercise of the powers conferred under Sub-Section (1) of Section 12 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officer in Grade-II of the Assam Judicial Service as Chief Judicial Magistrate of the District with Head-quarters as shown below against his name with effect from the date of taking over charge as such:-

Sl. No.	Name of the Officer	District	Head-quarters/Station
1.	Shri Kaushik Hazarika	Bongaigaon	Bongaigaon

No.HC.VII-14/2018/ 711 /A. In partial modification of this Registry's Notification No.HC.VII-14/2018/256/A dated 19.01.2018, Smti Jyotshna Das, Secretary, District Legal Services Authority, Nalbari, is transferred and posted as Secretary, District Legal Services Authority, Kamrup (M), Guwahati, vice Shri Kaushik Hazarika transferred.

Smti Das will hand over charge of her Office to the District and Sessions Judge-cum-Chairman, District Legal Services Authority, Nalbari and proceed to join at her new place of posting immediately.

No.HC.VII-14/2018/ 712 /A. The transfer order of Smti Sutapa Bhusan, Judicial Magistrate, 1<sup>st</sup> Class, Cachar, Silchar, as Sub-Divisional Judicial Magistrate (S), Nalbari, vide Notification No.HC.VII-14/2018/291/A dated 19.01.2018, is hereby cancelled. She will continue at Silchar as earlier.

*Contd.....*

  
30/1/2018

[2]

No.HC.VII-14/2018/ 713 /A. The transfer order of Shri Angaz Baruah, Judicial Magsitrate, 1<sup>st</sup> Class, Jorhat, as Judicial Magistrate, 1<sup>st</sup> Class, Udalguri, vide Notification No.HC.VII-14/2018/323/A dated 19.01.2018, is hereby cancelled. He will continue at Jorhat as earlier.

**(N.B.: The Officers will hand over charge of their respective Courts and Offices within 3<sup>rd</sup> February, 2018, without fail. The Officers are to download and take printout of this transfer notification from the Official Website of Gauhati High Court. No separate hard-copy of this transfer notification will be sent to them.)**

By Order,  
Sd/- M.K. Kalita,  
**REGISTRAR (VIGILANCE)**

Memo No. HC.VII-14/2018/ 714 - 739 /A.

Dated 30.01.2018

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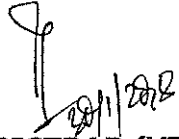
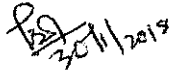
1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati
2. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati
3. The District and Sessions Judge, \_\_\_\_\_
4. The Principal Judge, Family Court, No.I & II, Kamrup, Guwahati/ Cachar, Silchar/ Barpeta
5. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar
6. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
7. The Presiding Officer, STAT & Member, MACT, Kamrup, Guwahati
8. The Special Judge, Assam, Guwahati
9. The Special Judge, CBI, Assam, Guwahati
10. The Member-Secretary, Assam State Legal Services Authority, Guwahati. He is requested to release Smti Jyotshna Das from the post of Secretary, District Legal Services Authority, Nalbari and appoint her as Secretary, District Legal Services Authority, Kamrup (M), Guwahati.
11. The Member, MACT, Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar/ Sonitpur/ Tezpur
12. The Special Judge, Addl. CBI Court, No.I & II, Assam, Chandmari, Guwahati
13. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
14. Shri Bablu Sutradhar, Chief Judicial Magistrate, Bongaigaon
15. Shri Kaushik Hazarika, Secretary, District Legal Services Authority, Kamrup (M), Guwahati

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30/1/2018

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16. Smti Jyotshna Das, Secretary, District Legal Services Authority, Nalbari
17. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati
18. The Chief Judicial Magistrate, \_\_\_\_\_
19. The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati
20. Smti Sutapa Bhusan, Judicial Magistrate, 1<sup>st</sup> Class, Cachar, Silchar
21. Shri Angaz Baruah, Judicial Magistrate, 1<sup>st</sup> Class, Jorhat
22. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_, Gauhati High Court, Guwahati
23. The Administrative Officer (J) (\_\_\_\_\_), Gauhati High Court, Guwahati
24. The Systems Analyst, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website
25. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Judl.)/ Registrar (Admn.)/ Registrar (Estt.), Gauhati High Court, Guwahati
26. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette

  
**REGISTRAR (VIGILANCE)**  
  
30/1/2018